

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1080
ANSWERED ON - 04/12/2024

ATROCITIES AGAINST DALITS

1080. SHRI V VIJAYASAI REDDY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that as per National Commission for SC, there were 11,917 complaints received in 2020-21 and gone up to nearly 14,000 in 2021-22 and in first six months of 2024, there were more than 9,500 complaints received in the Commission;
- (b) if so, the reasons behind this trends and efforts being made to control/address atrocities on Dalits; and
- (c) the maximum number of complaints received and special measures taken by the Commission and Government to control complaints, State-wise details?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) The online e-Grievance Management (eGMP) Portal of National Commission of Scheduled Castes (NCSC) has been implemented to facilitate the SC community for easier registration compared to erstwhile physical registration. This has resulted higher number of grievances registered at the NCSC Portal. The details of complaints received during the years 2020-21 to 2024-25 are at **Annexure I**. The State Office(NCSC) wise details of complaints are at **Annexure II**.

(b) & (c) The increase in the number of complaints can be attributed to the proactive measures taken by the National Commission for Schedule Castes to make grievance redressal more accessible to the rural and economically weaker sections of the Schedule Caste community across India. The Commission has launched an online portal, enabling victims to register their grievances 24x7 in real time. Due to outreach of NCSC initiatives, the reporting of cases has been increased. Moreover, the Commission actively takes suo-moto cognizance of cases reported in the media, further expanding its efforts to address atrocities against Dalits. The Commission reviews the states and issue recommendations to ensure that the implementation of safeguards are in accordance with prevailing Acts and regulations.

Complaints received during the years 2020-21 to 2024-25(till 28.11.2024)

Financial Year	Total Complaint
2020-2021	10,952
2021-2022	13,528
2022-2023	12,782
2023-2024	19,719
2024-2025	11,554
Grand Total	68,535

State Office (NCSC) wise details of complaints

State Office	Complaints Received
HQ (Delhi)	17,184
Agartala	19
Ahmedabad	3,319
Bangalore	1,160
Chandigarh	3,984
Chennai	6,207
Guwahati	59
Hyderabad	5,333
Kolkata	2,219
Lucknow	18,329
Patna	5,347
Pune	2,742
Thiruvanthapuram	2,633
Grand Total	68,535
